

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/4196/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 13th May, 2024.

Sub:- **Station leave permission.**

Ref:- No. HC(IB)-VIG/01/2024/359-62 dated 09.05.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District has been granted **station leave permission from 12.05.2024 to 16.05.2024**. The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/4197-4198/A, dtd. , 13-05-2024

Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District.
- ✓2. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

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